

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

OA 459/2023

In the matter of:

Charan Singh

...Applicant

Versus

State of Punjab & Ors.

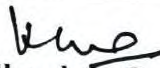
...Respondents

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6.	Annexure D (Vernacular)	

Place: Chandigarh

Date: 23.09.2025


Uma Shankar Gupta

**Department of Rural Development
and Panchayat, State of Punjab**

Through Counsel

Divyam Nandrajog
Advocate for respondent no. 3
103/1, Hans Bhawan, 1 Bahadur Shah Zafar Marg
New Delhi – 110002
+91 9711350679
divyamnandrajogadv@gmail.com

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In the matter of:

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Short reply by way of Affidavit of respondent no. 3 /Uma Shankar Gupta, Special Secretary, Department of Rural Development and Panchayat, State of Punjab

I, the deponent above named, do hereby solemn swear and declare as under:

That in view of information given by Block Development Panchayat Officer Ludhiana- I it is submitted as under:

That, in compliance with the direction of the Hon'ble Tribunal, a detailed affidavit sworn on 05.05.2025 was filed in the matter, and the present affidavit may kindly be read in addition thereof.

2. That pursuant to the direction of the Hon'ble Tribunal the following actions have been taken:

- a. Fencing has been completed at the designated locations around the pond where required, to ensure its protection and to restrict unauthorized access. Photographs are annexed as **Annexure A.**



- b. Brick lining of pond along three sides of the edges and bed of pond has been completed at the designated locations. Due to rain and flooding in the area has delayed the construction. The one side of the edge of the pond and the brick lining work of the divider in the middle of the pond will be completed within one-month time. Photographs are annexed as **Annexure B**.
- c. The plantation of native and environment friendly species have been completed. The photographs of the plantation drive are annexed as **Annexure C**.
- d. The construction of the oxidation pond is presently underway. The estimating amounting to Rs. 35,67,964 for the said work has been duly sanctioned by Additional Deputy Commissioner (Rural Development), Ludhiana under Mahatma Gandhi National Rural Employment Guarantee Act on 13.06.2025. The execution is progressing and is being actively monitored. The work is being carried out with utmost priority and is expected to be complete by 31.10.2025. The site plan of the Thappar Model pond at Alamgir village is annexed alongwith the sanctioned estimate/approval is annexed as **Annexure D/T**.



3. That regular monitoring is being done to ensure timely and quality completion of all the above activities. A compliance report shall be filed upon completion of the work.
4. That, liberty is also sought from this Hon'ble Tribunal for correcting a minor error that crept in affidavit sworn on 05.05.2025 and filed on behalf of Respondent No. 1. The date of possession of

the entire encroached area was inadvertently mentioned as 17.03.2025 and it is respectfully submitted that the same may be read as 24.04.2025. The error was unintentional and arose from a *bonafide* mistake. The deponent sincerely apologizes for any inconvenience caused and the present clarification is being tendered to ensure integrity of the record of this Hon'ble Tribunal. That the deponent prays that the aforesaid be condoned.

5. That the directions passed by this Hon'ble Tribunal have been timely complied with. The plantation has been completed as per the direction of the Hon'ble Tribunal and the brick lining of pond and bed of ponds has been almost completed, only one edge side and the work of the divider in the middle of the pond is under construction, which will be completed within one month and it is respectfully prayed that the present OA may be disposed of.



Place: Chandigarh

Date: 23.09.2025

Uma Shankar Gupta
Uma Shankar Gupta

Department of Rural Development
and Panchayat, State of Punjab

Verification

Verified at this 24th day of September 2025 at Chandigarh that the contents of the above affidavit are true and correct to my knowledge based on official records, no part thereof is false and nothing material has been concealed therefrom.

Place: Chandigarh

Date: 23.09.2025

Uma Shankar Gupta
Uma Shankar Gupta

Department of Rural Development
and Panchayat, State of Punjab



ATTESTED

NEERU SHARMA
Notary, Chandigarh (U.T.)

24 SEP 2025

The contents of this Affidavit document has been explained to the deponent/executorant me! She has admitted the same to the correct The deponent executorant has signed register at Sr No. 2254 P No 2 4 SEP 2025







286























297

Annexure D

HISTORY REPORT

This estimate amount of Rs. 35.68 lakh has been prepared by Technical Assistant/J.E. for the work of Thappar Model Pond at Village Alamgir, Block Ludhiana-1, and District Ludhiana.

80% of the population of Punjab lives in villages. It is generally seen that the village pond is full of weeds and dirt, which is in great need of cleaning. As per the instructions of the government, it is mandatory to convert the pond of every village into a Thappar model village. With this, the village can be beautiful, the water can be clean and the water level can be raised.

Expense: - The total cost to complete this work will be Rs 35.68 lakh.

Rate: - This work should be done as per the CSR rate.

Funds: - This work will be done through convergence through the MGNREGA scheme, SBM 15 Finance Commission, Panchayat Fund.

Specification:-This work should be done as per the specifications of PWD.

Time: - This work will be completed within the year

Sr No	Village Name	Work name	Total Amount	Material	Labour	P.fund	15 th fin
1	<u>Alamgir</u>	Thappar Model pond	35.68 lac	18.56 Lac	17.12 Lac	3.96 Lac	8.47 Lac

NOTE: - A convergence of Rs 12.43 lakh will be made from the Panchayat for this work.

TA/J.E

A.P.O

B.D.P.O

1287802

						Total	2390.52	67.70	cum	3127	0%	4002.56	270977.19	1316	8909.8
8	11.5	Toe wall at base brick work 1:5	2	276	1.125	0.25	155.25		Cft						
			2	276	0.75	0.75	310.5		Cft						
			1	256	1.125	0.25	72		Cft						
			1	256	0.75	0.75	144		Cft						
			1	54	1.125	0.25	15.1875		Cft						
			1	54	0.75	0.75	30.375		Cft						
			1	75	1.125	0.25	21.09375		Cft						
			1	75	0.75	0.75	42.1875		Cft						
						Total	790.59		Cft						
							22.39		Cum	5013	0%	5013.00	112241.4746	1327	29711.64
9	11.5	Toe wall at base brick work 1:5 as per analysis attached													
		276+293+154	1	723			723.00		rft						
						Total	723.00		rft						
							723.00		rft	620.8	0%	620.80	448838.4	224.07	162002.61
10	n.s	Chain Link jali Fencing as per analysis attached													
			1	723			723.00		rft						
						Total	723.00		rft						
							723.00		rft	984	0%	984.00	711432	295	213285.00
11	19.25	Single layer brick lining for irrigation channels (Distributaries and minors) or section for all depths consisting of :-													
	a	First layer 12.5mm thick cement plaster 1:5 on sub grade and finished.													
	b	Second layer of 10mm thick cement plaster 1:3 properly rendered and finished													
	c	75mm thick bricks laid in 1:3 cement sand mortar over second layer.													
		Oxidation pond	2	286.00	14		8008.00		sft.						
			2	85.00	14		2380.00		sft.						
			1	296.00	14		4144.00		sft.						
						Total	14532.00	1350.56	sqm.	873.78	0%	873.78	1180092.32	293.49	396375.85
12	19.27	115 mm thick brick on edge lining in herring bone bond/zig-zag or other specified pattern laid in 1:3 cement sand mortar over low density polyethylene over dressed sub grade including laying, trenching & jointing LDPE													
	b	In Bed (with 15 mm sand cushion underneath lining.)													
		Passage between well and oxidation pond	1	166.00	9.00		1494.00	138.85	sqm.	720.62	0%	720.62	100058.09	189.77	26349.56
			1	296.00	9.00		2664.00	247.58	sqm.	720.62	0%	720.62	178411.10	189.77	26349.56

270977.19
MANREGA

112241.47
MANREGA

448838.4
MANREGA

711432
MANREGA

396375.85
CONVERGENCE

783716.47
MANREGA

100058.09
MANREGA
178411.10
MANREGA

MANREGA

CONVERGENCE

2694852.25

1684177.36

40th
T.A

Total 3567964
 Say Rs 35.68 Lacs only

log deep high
592 NE

Sub Divisional Officer
Chandiyati Raj PW (C&M)
(PR) LUDHIANA

CONVERGENCE

1684177.36

Did 10%.

168417.785

1515760.065

Did 18% on

Labors

272836.811

1242923.25

MANREGA
2697852.25

MANREGA
MATERIAL
~~1386350~~
1855695

MANREGA LABOUR

635969.38

63596.938

572372.442

103027.04

469345.40

OFFICE OF THE ADDITIONAL DEPUTY COMMISSIONER (RURALDEV.) ,LUDHIANA

NO:-1304

ph: 0161-2401347, fax 0161-2401550

DATE 15/07/25

Email id:- adcd.ludhiananrg@gmail.com

To

Block dev. and Panchyat officer

Cum-program officer, Manrega Ludhiana 1

Distt Ludhiana

Subject: - Admin approval of work in fin. Year 2025-26

Ref: - 1) According to letter no 3081-82-83 dated 09-06-2025 and letter no 3098 dated 26-06-2025 of B.d.p.o Ludhiana 1

20 This office letter no 1059 Dated 13-06-2025

In connection with the above subject and reference letter, it is written to you that the check list and work file of the works to be done under MGNREGA in the financial year 2025-26 were sent to this office for administrative approval, the administrative approval of which is given as follows. As per the memo No. 1/110/2020/NREGA/11778-800 dated 09/11/2022 of the Honorable Joint Development Commissioner, the payment to the Mets should be made only from the amount of the total estimate given below as per semi-skilled rate.

Sr n o	Gp Name	Permi ssible work list (Serial numb er)	Name of the Work Category as per MIS	Sub Category as per MIS	Total Estimate (in lakh)	Labour Compon ent(in Lakh)	Material Component (in Lakh)	Converge nce Name of scheme	Converge nce amount of the scheme (in Lakh)	Approved From sanction Authority (JE, AE, SDO , XEN, SE)
1	Alamgir	63	Renovation of traditional water bodies (Tapper Model Pond)	Renovati on of Commun ity pond for Commun ity	35.67964	4.69345	18.55695	Panchyat Fund +15 th fin	12.42924	XEN PR

In this regard, while approving these works, it is written that you should ensure that the above approved works are included in the specified work category. Failure to do so will be your personal responsibility.

Additional deputy commissioner (Rural
dev.)-cum-Additional Distt. Program
coordinate Mgnrega, Ludhiana

ਹਿਸਟਰੀ ਰਿਪੋਰਟ

35.68

ਇਹ ਅਨੁਮਾਨ ਰਕਮ 39.41 ਲੱਖ ਰੁਪਏ ਪਿੰਡ ਆਲਮਗੀਰ ਬਲਾਕ ਲੁਧਿਆਣਾ -1 ਜਿਲ੍ਹਾ ਲੁਧਿਆਣਾ ਵਿਖੇ ਥਾਪਰ ਮਾਡਲ ਪੌਡ ਦਾ ਕੰਮ ਕਰਨ ਲਈ ਟੈਕਨੀਕਲ ਅਸਿਸਟੈਂਟ/ਜੇ.ਈ. ਵੱਲੋਂ ਤਿਆਰ ਕੀਤਾ ਗਿਆ ਹੈ।

ਪੰਜਾਬ ਦੇ ਲੋਕਾਂ ਦੀ 80% ਅਬਾਦੀ ਪਿੰਡਾਂ ਵਿੱਚ ਰਹਿੰਦੀ ਹੈ। ਆਮ ਤੌਰ ਤੇ ਵੇਖਣ ਵਿੱਚ ਆਇਆ ਹੈ ਕਿ ਪਿੰਡ ਦਾ ਛੱਪੜ ਬੂਟੀ ਅਤੇ ਗੰਦਗੀ ਨਾਲ ਭਰਿਆ ਹੋਇਆ ਹੈ, ਜਿਸ ਦੀ ਸਾਫ-ਸਫਾਈ ਦੀ ਬਹੁਤ ਲੋੜ ਹੈ। ਸਰਕਾਰ ਦੀਆਂ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ ਹਰ ਪਿੰਡ ਦੇ ਛੱਪੜ ਨੂੰ ਥਾਪਰ ਮਾਡਲ ਪੌਡ ਵਿੱਚ ਤਬਦੀਲ ਕਰਨਾ ਲਾਜ਼ਮੀ ਹੈ। ਇਸ ਨਾਲ ਪਿੰਡ ਨੂੰ ਖੁਬਸੂਰਤ, ਜਲ ਨੂੰ ਸਵੱਛ ਅਤੇ ਜਲ ਦੇ ਪੱਧਰ ਨੂੰ ਉੱਚਾ ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ।

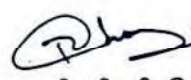
- ਖਰਚਾ:- ਇਸ ਕੰਮ ਨੂੰ ਪੂਰਾ ਕਰਨ ਲਈ ਕੁੱਲ 39.41 ਲੱਖ ਰੁਪਏ ਦੀ ਲਾਗਤ ਆਵੇਗੀ।
- ਰੇਟ:- ਇਹ ਕੰਮ ਸੀ.ਐਸ.ਆਰ. ਦੇ ਰੇਟ ਅਨੁਸਾਰ ਕਰਵਾਇਆ ਜਾਵੇ।
- ਫੰਡਿੰਗ:- ਇਹ ਕੰਮ ਮਗਨਰੇਗਾ ਸਕੀਮ, ਐਸ.ਬੀ.ਐਮ, 15 ਵਿੱਤ ਕਮਿਸ਼ਨ, ਪੰਚਾਇਤ ਫੰਡ ਰਾਹੀਂ ਕੰਨਵਰਜੈਂਸ ਕਰਕੇ ਕੀਤੇ ਜਾਣਗੇ।
- ਸਪੈਸੀਫਿਕੇਸ਼ਨ:- ਇਹ ਕੰਮ ਪੀ.ਡਬਲਯੂ.ਡੀ. ਦੀਆਂ ਸਪੈਸੀਫਿਕੇਸ਼ਨ ਅਨੁਸਾਰ ਕਰਵਾਇਆ ਜਾਵੇ।
- ਸਮਾਂ:- ਇਹ ਕੰਮ 1 ਸਾਲ ਦੇ ਅੰਦਰ ਕਰਵਾ ਦਿੱਤਾ ਜਾਵੇਗਾ।

ਲੜੀ ਨੰ	ਪਿੰਡ ਦਾ ਨਾਂ	ਕੰਮ ਦਾ ਵੇਰਵਾ	ਕੁੱਲ ਰਕਮ	ਮਟੀਰੀਅਲ	ਲੇਬਰ	ਐਸ.ਬੀ.ਐਮ 2013-14	15 ਵਿੱਤ ਕਮਿਸ਼ਨ
1	ਆਲਮਗੀਰ	ਥਾਪਰ ਮਾਡਲ ਪੌਡ	39.41 ਲੱਖ	18.53 ਲੱਖ	20.88 ਲੱਖ	396376/- 3.96 ਲੱਖ	846547 8.47 ਲੱਖ

ਨੋਟ:- ਇਸ ਕੰਮ ਲਈ ਪੰਚਾਇਤ ਵਿੱਚੋਂ $3.96 \text{ ਲੱਖ} + 8.47 = 12.43 \text{ ਲੱਖ}$ ਲੱਖ ਦੀ ਕੰਨਵਰਜੈਂਸ ਕੀਤੀ ਜਾਵੇਗੀ।


ਟੈਕਨੀਕਲ ਅਸਿਸਟੈਂਟ/ਜੇ.ਈ.


ਏ.ਪੀ.ਓ.


ਬੀ.ਡੀ.ਪੀ.ਓ.

1287802

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270977.19
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711432
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396375.85
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783716.47
MANREGA

100058.09
MANREGA
178411.10
MANREGA

MANREGA

2694852.25

CONVERGENCE

1684177.36

3000
MANREGA

13	28.15 A (q)	Providing, Laying, fixing & Jointing of ISI Marked H.D.P.E. Pipes as per ISI-4984-1995 casting (Premium make such as Dura-line/Reliance with the approval of Engineer-in-charge) along the Trenches and laying the same in Trenches to correct alignment and gradients, cutting, jointing and testing complete as per specifications.																	
		H.D.P.E pipe of 10 Kg. PE-80																	
		315 mm old						0.00	Mtr.	5143.03		5143.03	0.00	22.97	0.00				
14	Ns	Construction of sign board	1					1.00	nos	3000		3000	3000.00						
												Total	4382030.11					2320147.75	
													438203.0111					232014.7745	
		D'd Contract Profit 10%											3943827.10					2088132.97	
													394382.71					208813.297	
												Total	394382.71					208813.297	
													375863					184.95	375863

The Material Payment of this work is done by actual Work done on site

The Material Payment of this work is done by actual Work done on site

Handwritten signature
T.A

Handwritten calculations:
Total 3567964
Say Rs 35.68 Lac only
1712269

Handwritten signature
NE

CONVERGENCE

MANREGA

MANREGA
MATERIAL

MANREGA LABOUR

1684177.36

2697852.25

1386350
1855695

635969.38

Did 10%.

168417.785

63596.938

1315760.065

572372.442

Did 18% on
Labour

272836.811

103027.04

1242923.25

469345.40

Sub Divisional Officer
Anchayati Raj PW (C&M)
(PR) LUDHIANA



ਦਫਤਰ ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ(ਪੇਂਡੂ ਵਿਕਾਸ)ਲੁਧਿਆਣਾ।
Office of the Additional Deputy Commissioner (Rural Dev.), Ludhiana.

No. 1304
Date 15/7/25

Ph: 0161-2401347

Fax 0161-2401550

Email Id :- adcd.ludhiananrg@gmail.com

ਵੱਲ

ਬਲਾਕ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫ਼ਸਰ
ਕਮ-ਪ੍ਰੋਗਰਾਮ ਅਫ਼ਸਰ, ਮਗਨਰੇਗਾ ਲੁਧਿਆਣਾ-1
ਜ਼ਿਲ੍ਹਾ ਲੁਧਿਆਣਾ।

ਵਿਸ਼ਾ :

ਮਗਨਰੇਗਾ ਅਧੀਨ ਵਿੱਤੀ ਸਾਲ 2025-26 ਵਿੱਚ ਹੋਣ ਵਾਲੇ ਕੰਮਾਂ ਦੀ ਪ੍ਰਵਾਨਗੀ ਸਬੰਧੀ ।

ਹਵਾਲਾ :

1)ਬੀ.ਡੀ.ਪੀ.ਓ ਲੁਧਿਆਣਾ-1 ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰਬਰ 3081,3082,3083 ਮਿਤੀ 09-06-2025 ਅਤੇ ਪੱਤਰ ਨੰਬਰ 3098 ਮਿਤੀ 26-06-2025 ਦੇ ਸਬੰਧ ਵਿੱਚ।

2) ਇਸ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰਬਰ 1059 ਮਿਤੀ 13-06-2025 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਆਪ ਵੱਲੋਂ ਮਗਨਰੇਗਾ ਅਧੀਨ ਵਿੱਤੀ ਸਾਲ 2025-26 ਵਿੱਚ ਹੋਣ ਵਾਲੇ ਕੰਮਾਂ ਦੀ ਚੈਕ ਲਿਸਟ ਅਤੇ ਵਰਕ ਫਾਇਲ ਪ੍ਰਬੰਧਕੀ ਪ੍ਰਵਾਨਗੀ ਲਈ ਇਸ ਦਫਤਰ ਵਿਖੇ ਭੇਜੀ ਗਈ ਸੀ, ਜਿਸ ਦੀ ਪ੍ਰਬੰਧਕੀ ਪ੍ਰਵਾਨਗੀ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਦਿੱਤੀ ਜਾਂਦੀ ਹੈ। ਮਾਣਯੋਗ ਸੰਯੁਕਤ ਵਿਕਾਸ ਕਮਿਸ਼ਨਰ ਜੀ ਦੇ ਮੀਮੋ ਨੰ:1/110/2020/ਨਰੇਗਾ/11778-800 ਮਿਤੀ 09/11/2022 ਦੇ ਅਨੁਸਾਰ ਮੋਟਸ ਨੂੰ ਅਦਾਇਗੀ ਸੈਮੀ ਸਕੀਲਡ ਰੇਟ ਅਨੁਸਾਰ ਹੇਠ ਦਰਸਾਈ ਕੁੱਲ ਐਸਟੀਮੇਟ ਦੀ ਰਾਸ਼ੀ ਵਿੱਚੋਂ ਹੀ ਕੀਤੀ ਜਾਵੇ।

Sr. No	GP Name	Permissible Works List (Serial Number)	Name of the Work Category as per MIS	Sub Category as per MIS	Total Estimate (in lakh)	Labour Component (in lakhs)	Material Component (in lakhs)	Convergence Name of Scheme	Convergence amount of Scheme (in lakh)	Approved From Sanction Authority (JE, AE, SDO, XEN, SE)
1	Alamgir	63	Renovation of Traditional water bodies (Thaper Model Pond)	Renovation of community pond for community	35.67964	4.69345	18.55695	Panchayat-Fund + 15% FC	12.42924	XEN PR

ਉਕਤ ਸਬੰਧੀ ਆਪ ਨੂੰ ਇਨ੍ਹਾਂ ਕੰਮਾਂ ਦੀ ਪ੍ਰਵਾਨਗੀ ਦਿੰਦੇ ਹੋਏ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਆਪ ਵੱਲੋਂ ਇਹ ਸੁਨਿਸ਼ਚਿਤ ਕੀਤਾ ਜਾਵੇ ਕਿ ਉਕਤ ਪ੍ਰਵਾਨ ਕੰਮ ਦਰਸਾਈ ਗਈ ਵਰਕ ਕੈਟਾਗਰੀ ਵਿੱਚ ਹੀ ਪਾਏ ਜਾਣ। ਅਜਿਹਾ ਨਾ ਕਰਨ ਤੇ ਇਹ ਆਪ ਜੀ ਦੀ ਨਿੱਜੀ ਜ਼ਿੰਮੇਵਾਰੀ ਹੋਵੇਗੀ।

ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਪੇਂਡੂ ਵਿਕਾਸ)-ਕਮ-
ਵਧੀਕ ਜ਼ਿਲ੍ਹਾ ਪ੍ਰੋਗਰਾਮ ਕੁਆਰਡੀਨੇਟ ਮਗਨਰੇਗਾ,
ਲੁਧਿਆਣਾ। 15

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